Managarian 10, RaxoL

Affidavit to be Fornished by the candidate alongwith Nomination Pr

						ing Officer	STORES OF STREET
		1	or election to.	********	(t	iame of the House	,
		From.			Const	ituency(Name of the	Constitue
1	JA	1. KUMAR SINS	hon/daugh::r/wife	or VIST	WANAT	L.SINGH	
Ago	1É	.8 years, reside	IN OF BRACHUM	ATH PUR	JIST EAST	CHAMPARAN full postal address),	amidate at
Elect	ion,	do hereby solemn	y affirm and state of	on oath as	unden-		
		t whichever is not	CONTRACTOR OF THE PARTY OF THE				
(1) 1	am :	a candidate set up	byBJY	·····(1	name of the	solitical party) / am con	testing as an
	Umil	endent candidate.					
(2) [)ctui	ls of PAN and s	istus of filing of In	come lax	return :		
SL	No.	Names	ETALE .	Permi		The financial year for	Total ince
				(PAN)	m Number	which the last Income-tax return has	Fax Retu
1.		Self'	SELF	AMVI	251214K	been filed	Rupees)
2.		Spouse-	HUP		HAYLLTA	Ay 2018-19	-84265E
3.		Dependent I	WIFE	DEE	LPK 2113P	*	-
4.	-	Dependent 2				The second	-
5.		Dependent 3					
		Dependent 5	*****	1			
SI.		ollowing case(s) is	s are pending again	iust me ii	Description	nizance has been taken	by the cou
No.	Th	e details of cases	where the court ha	r sakan			
	col	gnizance, Sections	of the Act and described cognizance take	cription			
(b)	195.00	me of the court, C ing cognizance:	ase No. and Date of	f order	/	A STATE OF THE STA	97910
(c)	Det (if	tails of Appeal (s) any) filed against	/ Application(s) for the above order(s)	revision		2	
l. Ca	ses in	which I have be	en convicted by a	court of	usefoth an at-	ose referred to in Form	
(a)	Th	o details of cases,	Sections of the	Court Of I	awforner m	ose referred to in worm	20):
	Act	and description of ich convicted;	f the offence for				
(b)	Na	ne of the Count(s)	Case No. and	-		- 1	
MINICOL	11000	e(s) of order(s):					
-				-			

[(e)	Punishment imposed :	-1	-	
100	1	,		
		4		

(5) That I give herein below the details of one assets (movable and introvable etc.) of myseli, my spouse and all dependents:

A. Details of movable assets :

Note:

1. Assets in joint name indicating the extent of joint ownership will also have to be given

 In case of deposit/Investment, the details including Serial Number, Amount, Date of Deposit, the Schor Name of Bank/ Institution and Branch are to be given

Value of Bonds/Share/Debentures as per the current market value in Stock Exchange in respect of liste companies and as per books in case of non-listed companies should be given.

4. Dependent', here means a person, substantially dependent on the income of the candidate.

5. Details including amount is to be given separately in respect of each investment)

As an 31-12-2018

S. No.	Description	Self	Spouse	Dependent-L	Dependent-2	Depa
(ī)	Cash in hand	201950-	105300~	298900≈	_	-
(H)	Details of Deposits in Bank accounts (FDRs, Term Deposits and all other types of Deposits including saving accounts), Deposits with Financial Institutions, Non Banking Financial Companies and Cooperative societies and the	917035-15	1053332-30	2265734263		
(iii)	amount in each such deposit Details of investment in Bonds, Debentures/shares and units in companies/Mutual Funds and others and the amount.	150000~	-	100000		-
(iv)	Details of investment in NSS, Postal Savings, Insurance Policies and Investment in any Fluancial Instrument in Post office or Insurance Company and the amount	8/0000=62 8/0000=62 8/02/01/3 8/02/0				
(v)	Personal loans/advance given to any person or entity including firm, Company, Trust etc. and other receivables from debtors and the amount.	(Socialow)				
(vi)	Motor Vehicles/Ahrerafts/ Yachts/Ships (details of Make, Registration No. etc. Year of Purchase and amount)	AINCOV BR-1443182 E. LIODOOD: PGZENGOV 2655 820 W				
(vii)	Jewelry, bullion and valuable thing (give details of weight and value)	Cou 40GM Volu 128000	COOFUS COOFUS	4019 50 du		

Find primes & A.J.

Chimsfint	assets such as value of erest	Kifle-180000	- 1
(ix, Gress To	al value		- 1

Details of immovable assets:

(Note: 1. Properties in joint ownership indicating the extent of joint ownership will also have to be indicated 2. Each land or building or apartment should be mentioned separately in this format.)

S. No	Description	Self	Spause	Dependent-1	Dependent-2
(1)	Agricultural Land Location(s) Survey number(s)		-		
	Area (Total measurement in acres)		The same		2 180
	Whether inherited property (Yes or NO)		, ×	A. A. A.	
	Date of purchase in case of solf acquired property		1		
	Cost of Land (in case of purchase) at the time of purchase	161	or a		
	Any Investment on the land by way of development, construction etc.	9			elm)
	Approximate Current market value			and the	
(ii)	Non-Apricultural Land Location(s) Survey number(s)			Son Yes Week Call	
	Area (Total measurement in sq. ft.)		02/6		
	Whether inherited property (Yes or NO)				
	Date of purchase in case of self acquired property	Same Mary	a Marine		THE REAL PROPERTY.
	Cost of Land (in case of purchase) at the time of purchase	Na man		14000	
	Any investment on the land by way of development, construction etc.				· Marion
3	Approximate Current market value				
(iii)	Commercial Buildings (including apartments) -Location(s) -Survey number(s)				
	Built up Area (Total measurement in sq. fl.)				

Bank Kimas 72 h

T	Whether inherited property (Yes or NO)					
	Date of purchase in case of self acquired property					1
	C set of property (in case of parchase) at the time of parchase					
	Any investment on the property by way of development, construction etc.				•	
	Approximate Current market			Judy.		-
(tv)	Residential Buildings (including epartments,) -Location(s)		Pr.	Every afferdy		
	- Survey number(s)		1001			-
	Area (Total measurement in	,	Oran			_
	Bullt up Area (Total measurement in sq. ft.)					
	Whether inherited property (Yes or NO)					
	Date of purchase in case of solf acquired property				-	
	Cost of property (in case of purchase) at the time of purchase	1				
	Any Investment on the land by way of development, construction etc.					
	Approximate Current market					
(v)	Others (such as interest in property)	hahra				1.00
(vi)	Total of Current Market Value of (i) to (v) above		O CHUIC	Emily Connec		

(6) I give herein below the details of liabilities' dues to public financial institutions and government:

(Note: Please give separate details of name of Bank, institution, entity or individual and amount for each of the second secon

S. No.	Description	Self	Spouse(s)	Dependent-1	Dependent-2	Dej
(1)	Loan or dues to Bank/Financial Institution(y) Name of Bank or Fl Amount outstanding Nature of loan	fran Porhulegan Mosery BJ40000 "	2	1358dnoc	2	B
	Loan or dues to any individuals Entity other than mentioned in (i) above. Name() Anious to extending Nature of loan				+ .	

April somes And

	Any c	ability				
	Grand	of Habilities				
(ii)	Oues to with go accor	ent Dues: nartments dealing ment tion				
	Due	of water			/	
	Due	partments dealing of electricity				
	Due- with triep.	ortments dealing		Pri V		
	Oue with (nel- tylic	ment transport	/	-		
	1 001	oues				
	Ven Serv	Dues Dues				
	Non	roperty Tax Dues				
	Siles	Jes				
	Any	es.		TE OSA	10-315	
	Cran	of all Govt. dues				

(7) Det

Self MLA & AGRICULTRIST WIFE - HOUSE WIFE

(8) My chuc

qualification is as under: MBBS, RMCH, RANCHI UNIVERSITY

(Give demils o (Name o.

ist School / University education with full form of the certificate/ diploma/ degree course) (/College/ University and the year in which the course was completed.)

TRACT OF THE DETAILS GIVEN IN (1) TO (8) ABOVE:

1.	of the candidate	Sh./Smt/Kum. AJAY KUMAR_SINGH	
3	postal address	VILLE RACHUNATHOUR PS-RAMGARM	
	er and Name of the constituency and	. P-AXAVL - 610.	
	of the Political party which set up the tate (otherwise write 'Independent')	BHARTIYA JUNTA PARTY	
4	omber of cases in which conviction order (other than those referred to in Form 26)	NL	

Day know Sit.

- Road land on a	no arrents		or for which la		7.1/2	Hocome Show
late AMUPS 12	24 K	an collect	FY 2017-18	سونوا وف	75	9578
= BEAPK			Bride Land			
The state of the s	ASJUPAHE		FY 2017-18		Acres -	27590
	of Assets and		es in rupees			Ludi Agriat
ption	Self	Spouse	Dependent-1	Depende	ent-H	Dependent-i
xble (Total value)	23 +280=12	1380038-30	2728674:63			
vable						
opment Cost of vable Property Value)						
rimate Current Price of Total Value)			2465000000			
ites						
vernment s (Total)	340000					
ins from Bank, lal Institutions and Total)			221940-			

hils of School / University education with full form of the certificate/ diploma/ degree fame of the School /College/ University and the year in which the course was complete.

VERIFICATION

I, the deposit of redeclare	amed, do hereby verify and declare that the contents of this affidavit are true and correct and belief, no part of it is false and nothing material has been concealed there from. I fu
(a) there (b) I, my above.	enviction or pending case against me other than those mentioned in items 3 and 4 above dependents do not have any asset or liability, other than those mentioned in items 5 an
Verified	this the

Note: 1.

A be filed latest by 3.40 PM on the last date of filing nominations.

and be sworn before an Oath Commissioner or Magistrate of the First Class or before a No

hould be filled up and no column to be left blank. If there is no information to furnish in a either "Nill" or "Not applicable", as the case may be, should be mentioned hould be either typed or written legibly and nearly.

Fire timen to If

INFORMATION ABOUT DETAILS OF IMMOVABLE ASSETS AS ON 31.12.2017

DR A.	JAY KUMAR SINGH	ABOUT DETAILS OF	IMMOVABLE ASSET	S AS ON 31.12	2017
S/0 S	HRI VISHWANATH SINGH				
DETA	ILS OF AGRICULTURAL LAND				
SL NO	LOCATION		15.0		100
1	Village Raghunathpur, Anchal Raxaul	KHATA NO.	KHESARA NO.	EXTENT	CUR MARKET VALUE
2	Village Raghunathpur, Anchai Raxaul	171	583	0-16-0	100.00
3	Village Raghunathpur, Anchal Raxaul	202	3246	0-0-08	
4	Village Raghunathpur, Anchal Raxaul	203	555	0-15-14	
5	Village Raghunathpur, Anchal Raxaul	247	573	0-11-14	
6	Village Raghunathpur, Anchal Raxaul		574	0-03-14	
7	Village Raghunathpur, Anchal Raxaul		575	0-11-08	
8	Village Raghunathpur, Anchal Raxaul		576	0-16-10	
9	Village Raghunathpur, Anchal Raxaul	49	577	0-15-04	
10	Village Raghunathpur, Anchai Raxaul		578	0-12-07	
11	Village Raghunathpur, Anchal Raxaul		579	0-12-09	
12	Village Raghunathpur, Anchal Raxaul		580	04-13-08	
13	Village Raghunathaus Applied Raxaul	47	3284	0-07-14.25	
14	Village Raghunathpur, Anchai Raxaul		3287	0-13-11	
000	Village Raghunathpur, Anchal Raxaul	172	3286	0-4-10	
				05-07-11.25	14950000.00
DETAI	LS OF NON-AGRICULTURAL LAND			117	
SL NO	LOCATION	74-71-			
1	Village Raghunathpur, Anchal Raxaul	KHATA NO.	KHESARA NO.	EXTENT	CUR MARKET VALUE
	Tillinge Ragitariati par, Arichai Raxaul	434	2803-2804	0-10-0	1500000.00
RESID	ENTIAL BUILDING				
	LOCATION	1011100			
1	Village Raghunathpur, Anchal Raxaul	KHATA NO.	KHESARA NO.	EXTENT	CUR MARKET VALUE
188	Thogs Regiteriotipus, Anchai Raxaui	68	1357	0-0-11	2200000.00
FLATS	IN APARTMENTS				
	LOCATION	F1 1 F 11 F			12
1	MATESHWARI APARTMENT	FLAT NO.			1 100
	VISHWESHARAIA NAGAR DANAPUR				14
	PATNA	405			3500000.00
					1,000,000,000,000,000
2	MATESHWARI APARTMENT				
	VISHWESHARAIA NAGAR DANAPUR	404			2500000.00
	PATNA				6000000.00
	GRAND TOTAL				
	The state of the s				24650000.00

Ajay Konvar Lingto

INFORMATION ABOUT DETAILS OF MOVEABLE ASSETS AS ON 31.12.2017

S/O SHRI VISHWANATH SINGH DEPOSIT WITH BANK(SELF)		
STATE BANK OF INDIA, SECRETARIATE BRANCH, PATNA 10839462141 UNITED BANK OF INDIA, RAXAUL 1841050002035		916476.15
CINITED BANK OF INDIA, RAXAUL	1841050002035	559.00
DEPOSIT WITH BANK (HUF)		917035.15
PUNJAB NATIONAL BANK, RAXAUL SB 4108000100012340 INDIAN OVERSEAS BANK RAXAUL SB 095101000003417 STATE BANK OF INDIA, RAXAUL SB 10973188485		649831.88 787005.90
	- 10010100403	828936.85
DEPOSIT WITH BANK(WIFE- HEERA SINGH)		2265774.63
AXIS BANK LTD RXL 91601005136	4178	1027758.30
TOTAL		4240500.00
OF I F		4210568.08
SELF SBI LIFE INSURANCE		150000.00
HUE		
DEPOSIT WITH LIFE INSURANCE IN	4E	
THE PROPERTY OF THE PROPERTY O	AF.	100000.00
TOTAL		
		250000.00
DETAILS OF INSURANCE POLICIES SELF	2	
POLICY NO. 533405013	Surrender Value (Approx)	
POLICY NO. 539729929	and (Approx)	800000.00
GRAND TOTAL		1)
		5260568.08

Had kinner gitt.